

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


110

Appeal No.17/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JULY, 2018, 10:30 A.M.

Name of the Company	Bharat Re-Rolling Mills Ltd.-Vs-ROC, Jharkhand		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

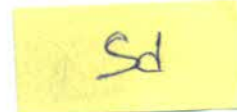
1. DHARMENDRA KUMAR Pradhan   
27/07/18

ORDER

Ld. Pr. CS for petitioner is present.

Ld. Pr. CS appearing for the appellant filed supplementary affidavit annexing documents in compliance of the direction dated 16/05/2018.

Heard. Reserved for Orders.

  
(Jinan K.R.)  
Member (J)